



\$~40

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 321/2021 & CM APPL. 25234/2021 FEDERATION LAJPAT NAGAR TRADERS ASSOCIATION

..... Petitioner

Through: Mr. Pranav Proothi with Ms. Manasi Chatpalliwar, Advocates. (M): 9560205151 Email: mail@utkassociates.com

versus

S N SRIVASTAVA AND ORS.

..... Respondents

Mr. Sanjeev Sabharwal, Standing Through: counsel, MCD with Ms. Shweta Singh, Advocate for respondent/MCD. (M): 9810031680 Mr. Abhinav Singh with Mr. Vinod Goyal, Advocates for respondent no. 4/Delhi Police. Email: solicitor6@gmail.com Mr. Kamlesh Kr. Mishra with Mr. Anurag Ohuja, Mr. Bibhuti Bhushan Mishra, Mr. Dipak Raj Singh and Ms. Tripti Juyal, Advocates for respondent no. 7. (M): 9582388509 SI Deepak Kumar, PS Lajpat Nagar.

## CORAM: HON'BLE MS. JUSTICE MINI PUSHKARNA

## <u>ORDER</u> 30.04.2024

%

1. List on 20<sup>th</sup> September, 2024.

MINI PUSHKARNA, J

APRIL 30, 2024/kr

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 07/06/2025 at 15:18:20